

SPECIAL BENCH  
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/304(KB)2021  
IA(I.B.C)/654(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	INTEC CAPITAL LIMITED VS SAT INDIA LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Aman Agarwal, Adv. ] For Resolution Professional

Mr. Aadil Rashid, Adv. ]

**ORDER**

1. Ld. Counsel for the Resolution Professional present.
2. Registry is directed to issue notice to all the respondents to file reply affidavit within two weeks by way of speed post and by e-mail and place the tracking information report on record.
3. List the matter on **26.04.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)